GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1481 ANSWERED ON:11.03.2005 T AND D REFORMS TRAINING PROGRAMME Adhalrao Patil Shri Shivaji

Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to launch a distribution reforms training programme in the country;
- (b) if so, the details thereof;
- (c) the institutes in which this programme is likely to be conducted; and
- (d) the other initiatives being taken by the Government to improve the power distribution system?

Answer

THE MINISTER OF POWER (SHRIP.M. SAYEED)

- (a) & (b): Ministry of Power in collaboration with United States Agency for International Development (USAID) has initiated Distribution Reforms, Upgrades and Management (DRUM) project with the purpose of demonstrating `the best commercial and technological practices that improve the quality and reliability of `last mile` power distribution in selected urban and rural distribution circles in the country`. As a part of the DRUM project, training programme has been designed to provide training to over 20,000 utility engineers, managers and personnel of the distribution sector.
- (c): The following institutes have signed Memorandum of Understanding

(MoU) for conducting training programmes under the DRUM project:

- i. Administrative Staff College of India (ASCI), Hyderabad
- ii. Centre for Power Efficiency in Distribution (CENPEID) of North Delhi Power Ltd., New Delhi.
- iii. Central Institute for Rural Electrification (CIRE) of Rural Electrification Corporation, Hyderabad.
- iv. Central Power Research Institute (CPRI), Bangalore
- v. Indian Institute of Technology, Kharagpur
- vi. Indian Institute of Technology, Kanpur
- vii. National Productivity Council (NPC), New Delhi.
- viii. National Power Training Institute (NPTI), Faridabad
- ix. Power Management Institute (PMI), Noida, Gautambudh Nagar.
- x. Reliance Energy Management Institute, Mumbai
- xi. The Energy and Resources Institute (TERI), New Delhi
- (d): The initiatives taken by the Government to improve the power distribution system include:
- (i) Metering of 11kV feeders and consumer metering;
- (ii) Energy accounting and auditing;
- (iii) Strengthening the provisions, relating to theft of power in Electricity Act, 2003;
- (iv) Implementation of the Accelerated Power Development and Reforms Programme (APDRP) for upgradation and strengthening of sub-transmission and distribution system and providing incentive for reducing cash losses by SEBs/ Utilities;
- (v) Establishment of regulatory mechanism at central as well as state level;
- (vi) Loan assistance by Power Finance Corporation (PFC) and Rural Electrification Corporation (REC);
- (vii) IT initiatives like consumer billing and customer care;
- (viii) Introduction of High Voltage Distribution System (HVDS).